## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 111/NCLT/AHM/2017 c.w. CA(CAA) No. 78/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Shree Janki Fashions Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. BHIREN R. DAUE

PCS

PRKINISMER

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## **ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. None present for ROC.

Common proof of dispatch of notice on statutory authorities filed.

Common proof of publication filed.

Report of Regional Director filed.

Issue notice of date of hearing to Regional director, OL and Income Tax and file proof of service.

List the matter on 12.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.